

केन्द्रीय प्रशासनिक अधिकरण . . . . .  
**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**

आदेश पत्र  
**ORDER SHEET**

आवेदन सं 19 का 4/24/2000  
 ORIGINAL APPLICATION No. of 199

आवेदक  
 Applicant (s)

*C. Raman*

प्रत्यर्थी 101, G.M., S.Rly. Chennai  
 Respondent(s) and 2 others.

आवेदक (आवेदकों)  
 की ओर से अधिवक्ता  
 Advocate for  
 Applicant(s)

*Mr. T.C. Govindaswamy*

प्रत्यर्थी (प्रत्यर्थियों)  
 की ओर से अधिवक्ता  
 Advocate for  
 Respondent(s)

रजिस्ट्री के टिप्पणी Notes of the Registry	अधिकरण के आदेश Orders of the Tribunal
प्रस्तुतीकरण की तारीख : <u>17/4/2000</u> Date of Presentation :	25.4.2000 A.M.S (JM) COURT-II (3) <u>Mr TC Govindaswamy</u> <u>Mr TM Nellimootttil</u>
पंजीकरण की तारीख : <u>21/4/2000</u> Date of Registration :	Learned counsel appearing for the applicant submitted that this O.A. may be called tomorrow. Call on 26.4.2000.
विषय : <u>Casual Labourer</u> Subject : <u>Re engagement</u> तैनाती की तारीख : <u>25/4/2000</u> Date of posting :	By order, <u>AMS (JM)</u> <u>C.O.II</u> <u>25.4.2000</u>
<i>24/4 (V. Raveendran)</i>	P.
	<u>26-4-2000</u> <u>AMS (JM)</u> <u>C-II</u> (3) <u>Mr. TCG Swamy</u> <u>Mr. TM Nellimootttil (rep)</u>
<i>TO be served on 5/6/2000</i>	Learned counsel appearing for the applicant submitted that this O.A. may be called after vacation. Post on 31.5.2000.
	By order <u>CO (II)</u> <u>26-4-2000</u>
	ak.

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 424 of 2000

Wednesday, this the 31st day of May, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. C. Raman, S/o Chinnaswamy,  
Ex-Casual Labourer, Kadiriipuram,  
Bairanathan Post, Pappireddipatti,  
Harur Taluk, Dharmapur District. ..Applicant

By Advocate Mr. TC Govindaswamy

Versus

1. Union of India represented by  
the General Manager,  
Southern Railway,  
Headquarters Office, Madras-3

2. The Divisional Railway Manager,  
Southern Railway,  
Trivandrum-14

3. The Senior Divisional Personnel Officer,  
Southern Railway,  
Trivandrum-14 ..Respondents

By Advocate Mr. Thomas Mathew Nellimoottil

The application having been heard on 31st May 2000,  
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to direct the respondents to include his name at the appropriate level in the divisional list of retrenched Casual Labourers belonging to Civil Engineering Department of the Southern Railway, Trivandrum Division and to grant him consequential benefits thereof.

2. When the OA was taken up, learned counsel appearing on both sides submitted that this OA may be disposed of by permitting the applicant to submit a representation to the



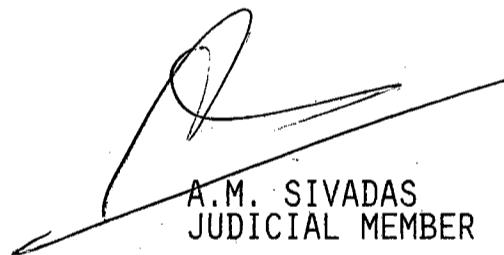
..2..

General Manager, Southern Railway, Madras and directing the General Manager, Southern Railway, Madras to consider and pass appropriate orders thereon within a time frame.

3. Accordingly, the applicant is permitted to submit a representation to the General Manager, Southern Railway, Madras within two weeks from today. If such a representation is received, the General Manager, Southern Railway, Madras shall consider the same and pass appropriate orders thereon within a period of three months from the date of receipt of the representation.

4. The original application is disposed of as above. No costs.

Wednesday, this the 31st day of May, 2000



A.M. SIVADAS  
JUDICIAL MEMBER

ak.